

IN THE HIGH COURT OF
ORISSA, CUTTACK

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Report on :30-01-2025

Date : 30.01.2025									
SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	7513/2025	30.01.2025	ABLAPL-654/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-)
2	7514/2025	30.01.2025	ABLAPL-755/2025	B R MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-)
3	7515/2025	30.01.2025	BLAPL-7226/2024	B R MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Seat No-)
4	7517/2025	30.01.2025	ABLAPL-781/2025	SAMBEET PATTANAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-2	(Seat No-10)
5	7519/2025	30.01.2025	BLAPL-260/2025	AK RANA	C.O.	COURT NO. 10	Order Dtd. 2025-01-28		(Seat No-10)
6	7521/2025	30.01.2025	BLAPL-7379/2024	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	BAIL-2	(Seat No-12)
7	7522/2025	30.01.2025	BLAPL-11459/2024	DP DASH	C.O.	COURT NO. 25	Order Dtd. 2025-01-28		(Seat No-12)
8	7523/2025	30.01.2025	BLAPL-11441/2024	DP DASH	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	BAIL-1	(Seat No-4)
9	7524/2025	30.01.2025	BLAPL-13136/2024	B DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-28		(Seat No-4)
10	7525/2025	30.01.2025	BLAPL-12612/2024	B DAS	C.O.	COURT NO. 3	Order Dtd. 2025-01-28		(Seat No-4)
11	7526/2025	30.01.2025	ABLAPL-710/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-1	(Seat No-15)
12	7527/2025	30.01.2025	ABLAPL-708/2025	SK BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-1	(Seat No-14)
13	7528/2025	30.01.2025	ABLAPL-707/2025	BK DAS	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-2	(Seat No-7)
14	7529/2025	30.01.2025	ABLAPL-696/2025	SP SAMANTA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-7)
15	7531/2025	30.01.2025	ABLAPL-695/2025	AK RANA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-1	(Seat No-14)
16	7532/2025	30.01.2025	ABLAPL-	P PARIDA	C.O.	COURT NO.	Order Dtd.	BAIL-1	(Seat

			694/2025			17	2025-02-10		No-13)
17	7533/2025	30.01.2025	ABLAPL-13904/2024	SANTOSH KUMAR MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2025-01-29		(Seat No-13)
18	7537/2025	30.01.2025	ABLAPL-774/2025	MD BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-2	(Seat No-10)
19	7538/2025	30.01.2025	ABLAPL-774/2025	MD BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-2	(Seat No-10)
20	7539/2025	30.01.2025	ABLAPL-727/2025	RR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-10)
21	7540/2025	30.01.2025	BLAPL-343/2025	BK PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-01-27	BAIL-2	(Seat No-16)
22	7541/2025	30.01.2025	ABLAPL-749/2025	K N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-14	BAIL-2	(Seat No-8)
23	7542/2025	30.01.2025	ABLAPL-647/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-8)
24	7545/2025	30.01.2025	ABLAPL-648/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-8)
25	7546/2025	30.01.2025	ABLAPL-650/2025	SK ROUSTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-8)
26	7547/2025	30.01.2025	ABLAPL-655/2025	SWAGAT KUMAR SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-8)
27	7549/2025	30.01.2025	ABLAPL-659/2025	AK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-1	(Seat No-14)
28	7550/2025	30.01.2025	ABLAPL-661/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-2	(Seat No-7)
29	7551/2025	30.01.2025	ABLAPL-701/2025	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-7)
30	7553/2025	30.01.2025	ABLAPL-721/2025	KC PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-1	(Seat No-14)
31	7554/2025	30.01.2025	ABLAPL-731/2025	B JENA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-2	(Seat No-7)
32	7555/2025	30.01.2025	ABLAPL-732/2025	DK BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-7)
33	7556/2025	30.01.2025	ABLAPL-736/2025	B SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-2	(Seat No-7)
34	7557/2025	30.01.2025	ABLAPL-741/2025	G SUNDARAY	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-7)
35	7558/2025	30.01.2025	ABLAPL-742/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-1	(Seat No-5)
36	7559/2025	30.01.2025	ABLAPL-748/2025	SK PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-5)
37	7560/2025	30.01.2025	ABLAPL-762/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-2	(Seat No-17)

38	7561/2025	30.01.2025	CONTC-3921/2024	P CH PARIJA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-28		(Seat No-17)
39	7562/2025	30.01.2025	ABLAPL-765/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-2	(Seat No-8)
40	7563/2025	30.01.2025	ABLAPL-776/2025	D P DASH	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-8)
41	7564/2025	30.01.2025	ABLAPL-778/2025	RABINDRANATH PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-8)
42	7565/2025	30.01.2025	ABLAPL-750/2025	PRADEEP KUMAR DAS	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-2	(Seat No-8)
43	7566/2025	30.01.2025	ABLAPL-780/2025	M D BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-8)
44	7569/2025	30.01.2025	BLAPL-9589/2024	BN SARANGI	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-2	(Seat No-11)
45	7571/2025	30.01.2025	ABLAPL-718/2025	BB ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-11)
46	7572/2025	30.01.2025	ABLAPL-711/2025	S CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-11)
47	7573/2025	30.01.2025	BLAPL-12286/2024	D PARIDA	C.O.	COURT NO. 3	Order Dtd. 2025-01-28	BAIL-1	(Seat No-13)
48	7575/2025	30.01.2025	WP (C) - 30549/2024	B B MALLICK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-24)
49	7577/2025	30.01.2025	CONTC-4410/2024	S SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-29		(Seat No-24)
50	7578/2025	30.01.2025	CONTC-5482/2024	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-29		(Seat No-24)
51	7579/2025	30.01.2025	CONTC-8032/2024	S K PARDHAN	C.O.	COURT NO. 25	Order Dtd. 2025-01-29		(Seat No-24)
52	7580/2025	30.01.2025	CONTC-7648/2024	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01-29	CONTEMPT	(Seat No-4)
53	7582/2025	30.01.2025	CRLMC-3224/2022	K C PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-01-29	CRIMINAL MISC	(Seat No-1)
54	7584/2025	30.01.2025	RVWPET-142/2024	H JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-24	CIVIL REVISION	(Seat No-1)
55	7585/2025	30.01.2025	RSA-455/2024	K. P. JENA	C.O.	COURT NO. 12	Order Dtd. 2025-04-07		(Seat No-1)
56	7587/2025	30.01.2025	CMP-968/2024	A. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-02-28		(Seat No-1)
57	7589/2025	30.01.2025	MACA-791/2019	S R OJHA	C.O.	COURT NO. 25	Order Dtd. 2025-01-27	MISC. APPEAL SEC.	(Seat No-6)
58	7590/2025	30.01.2025	WP (C) - 706/2025	R N BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-29	WRIT BRANCH-2	(Seat No-45)

59	7591/2025	30.01.2025	FAO-551/2024	S	C.O.	COURT NO. 6	Order Dtd. 2025-01-27		(Seat No-45)
60	7592/2025	30.01.2025	WP (C) - 2587/2025	KISHTISH	C.O.	COURT NO. 25	Order Dtd. 2025-01-29	WRIT BRANCH-8	(Seat No-29)
61	7594/2025	30.01.2025	FAO-551/2024	P. K. TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2025-01-27		(Seat No-29)
62	7595/2025	30.01.2025	RSA-472/2024	D. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-04-07		(Seat No-29)
63	7596/2025	30.01.2025	WP (C) - 2574/2025	KISTISH	C.O.	COURT NO. 25	Order Dtd. 2025-01-29	WRIT BRANCH-3	(Seat No-11)
64	7597/2025	30.01.2025	BLAPL-12084/2024	D. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-1	(Seat No-15)
65	7598/2025	30.01.2025	WP (C) - 32328/2024	B SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-29	WRIT BRANCH-8	(Seat No-29)
66	7599/2025	30.01.2025	ABLAPL-738/2025	R. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-29)
67	7600/2025	30.01.2025	WP (C) - 1423/2025	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
68	7601/2025	30.01.2025	ABLAPL-777/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-2	(Seat No-7)
69	7602/2025	30.01.2025	WP (C) - 1437/2025	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
70	7603/2025	30.01.2025	WP (C) - 2330/2025	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01-29	WRIT BRANCH-7	(Seat No-44)
71	7604/2025	30.01.2025	WP (C) - 2618/2025	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Seat No-44)
72	7606/2025	30.01.2025	WP (C) - 370/2025	S R PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
73	7608/2025	30.01.2025	WP (C) - 2186/2025	G C JENA	C.O.	COURT NO. 25	Order Dtd. 2025-01-29	WRIT BRANCH-5	(Seat No-47)
74	7610/2025	30.01.2025	WP (C) - 1855/2025	D. SAMAL	C.O.	COURT NO. 2 OLD		WRIT BRANCH-8	(Seat No-43)
75	7611/2025	30.01.2025	WP (C) - 1926/2025	J R NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01-29	WRIT BRANCH-2	(Seat No-34)
76	7613/2025	30.01.2025	WP (C) -	D. SAMAL	C.O.	COURT NO.			(Seat

			969/2025			2 OLD			No-34)
77	7614/2025	30.01.2025	WP (C) - 35498/2022	J.K.MISHRA 2	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-24	WRIT BRANCH-2	(Seat No-34)
78	7615/2025	30.01.2025	WP (C) - 809/2025	B. K. BEHERA	C.O.	COURT NO. 8		WRIT BRANCH-3	(Seat No-13)
79	7617/2025	30.01.2025	WP (C) - 2360/2025	D SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
80	7618/2025	30.01.2025	WP (C) - 822/2025	B. K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2025-01-28	WRIT BRANCH-7	(Seat No-5)
81	7619/2025	30.01.2025	WP (C) - 36008/2021	B B MALLICK	C.O.	COURT NO. 9	Order Dtd. 2025-01-22	WRIT BRANCH-4	(Seat No-37)
82	7620/2025	30.01.2025	WP (C) - 823/2025	B. K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2025-01-28	WRIT BRANCH-4	(Seat No-19)
83	7621/2025	30.01.2025	WP (C) - 7491/2021	S DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-28	WRIT BRANCH-7	(Seat No-44)
84	7622/2025	30.01.2025	WP (C) - 1785/2025	M. R. BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-01-27		(Seat No-44)
85	7623/2025	30.01.2025	WP (C) - 11344/2023	P K MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	WRIT BRANCH-8	(Seat No-39)
86	7624/2025	30.01.2025	WP (C) - 1794/2025	M. R. BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-01-27	WRIT BRANCH-8	(Seat No-43)
87	7625/2025	30.01.2025	WP (C) - 1195/2025	N. ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-02-18	WRIT BRANCH-7	(Seat No-10)
88	7626/2025	30.01.2025	WP (C) - 31704/2024	S NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01-29	WRIT BRANCH-4	(Seat No-46)
89	7628/2025	30.01.2025	WP (C) - 22679/2024	A. K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-01-28		(Seat No-46)
90	7629/2025	30.01.2025	WP (C) - 32836/2024	N MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-01-29	WRIT BRANCH-1	(Seat No-2)
91	7631/2025	30.01.2025	WP (C) - 2612/2025	J. PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2025-01-28	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
92	7632/2025	30.01.2025	WP (C) - 16508/2024	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-03-10	WRIT BRANCH-7	(Seat No-18)
93	7633/2025	30.01.2025	MATA-10/2025	S. DAS	C.O.	COURT NO. 23	Order Dtd. 2025-01-28		(Seat No-18)

94	7634/2025	30.01.2025	WP (C) - 1626/2025	JYOTIRMOY MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Seat No- 18)
95	7635/2025	30.01.2025	WP (C) - 2515/2025	J. D. MUDULI	C.O.	COURT NO. 23	Order Dtd. 2025-01-28		(Seat No- 18)
96	7637/2025	30.01.2025	WP (C) - 29444/2024	SANJAY MALLIK	C.O.	COURT NO. 5	Order Dtd. 2025-01-28		(Seat No- 18)
97	7638/2025	30.01.2025	ABLAPL- 662/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No- 18)
98	7639/2025	30.01.2025	CRLREV- 557/2024	M. R. BARIK	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Seat No- 18)
99	7641/2025	30.01.2025	CRLMC- 4926/2024	D. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-01-27		(Seat No- 18)
100	7642/2025	30.01.2025	CRLA- 520/2024	BISWARANJAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-03-03	CRIMINAL APPEAL	(Seat No- 11)
101	7643/2025	30.01.2025	CRLREV- 420/2022	J R BEHERA	C.O.	DR (J)	Order Dtd. 2025-02-12	CRIMINAL REVISION	(Seat No-4)
102	7644/2025	30.01.2025	ABLAPL- 715/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-21	BAIL-2	(Seat No-7)
103	7668/2025	30.01.2025	WP (C) - 162/2024	S C DAS	C.O.	COURT NO. 7	Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 117)
104	7672/2025	30.01.2025	WPC (OAC) - 2191/2017	BK PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	OA Branch	(Seat No-1)
105	7676/2025	30.01.2025	WP (C) - 2399/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-28	WRIT BRANCH-7	(Seat No- 44)
106	7677/2025	30.01.2025	WP (C) - 2391/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-28	WRIT BRANCH-7	(Seat No- 44)
107	7678/2025	30.01.2025	WP (C) - 984/2025	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Seat No- 44)
108	7679/2025	30.01.2025	WP (C) - 32961/2024	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Seat No- 44)
109	7680/2025	30.01.2025	WP (C) - 32786/2024	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH-3	(Seat No- 11)
110	7684/2025	30.01.2025	WP (C) - 32665/2024	B BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Seat No- 11)
111	7686/2025	30.01.2025	WP (C) - 32658/2024	B BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH-1	(Seat No-2)
112	7688/2025	30.01.2025	WP (C) - 32632/2024	MANORANJAN PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH-1	(Seat No-1)

113	7689/2025	30.01.2025	WP (C) - 32607/2024	B BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 115)
114	7690/2025	30.01.2025	WP (C) - 32264/2024	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27		(Seat No- 115)
115	7691/2025	30.01.2025	WP (C) - 31434/2024	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Seat No- 115)
116	7692/2025	30.01.2025	WP (C) - 31426/2024	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Seat No- 115)
117	7693/2025	30.01.2025	WP (C) - 31062/2024	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH-4	(Seat No- 19)
118	7694/2025	30.01.2025	WP (C) - 2653/2025	M BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Seat No- 19)
119	7695/2025	30.01.2025	WP (C) - 2594/2025	R K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Seat No- 19)
120	7696/2025	30.01.2025	WP (C) - 2514/2025	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 106)
121	7697/2025	30.01.2025	WP (C) - 2379/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH-8	(Seat No- 29)
122	7698/2025	30.01.2025	WP (C) - 2219/2025	D.K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No- 44)
123	7699/2025	30.01.2025	WP (C) - 1892/2025	RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH-3	(Seat No- 28)
124	7700/2025	30.01.2025	WP (C) - 1828/2025	RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Seat No- 28)
125	7701/2025	30.01.2025	WP (C) - 1698/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Seat No- 28)
126	7702/2025	30.01.2025	WP (C) - 1665/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH-2	(Seat No- 34)
127	7703/2025	30.01.2025	WP (C) - 1646/2025	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH-1	(Seat No- 31)
128	7704/2025	30.01.2025	WP (C) - 1540/2025	A K ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH-2	(Seat No- 34)
129	7705/2025	30.01.2025	WP (C) - 1524/2025	T SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH-3	(Seat No- 11)
130	7706/2025	30.01.2025	WP (C) -	B S RAYAGURU	C.O.	COURT NO.	Order Dtd.	WRIT	(Seat

			1523/2025			2 OLD	2025-01-28	BRANCH-6	No-25)
131	7708/2025	30.01.2025	WP (C) - 1425/2025	B BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-27	WRIT BRANCH-6	(Seat No- 25)
132	7709/2025	30.01.2025	WP (C) - 22679/2024	AK SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-28		(Seat No- 25)
133	7710/2025	30.01.2025	WP (C) - 1322/2025	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No- 25)
134	7711/2025	30.01.2025	WP (C) - 26145/2024	BK DAS	C.O.	COURT NO. 12	Order Dtd. 2025-01-28		(Seat No- 25)
135	7712/2025	30.01.2025	WP (C) - 1011/2025	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH-7	(Seat No- 10)
136	7713/2025	30.01.2025	WP (C) - 1731/2025	M NAIK	C.O.	COURT NO. 20	Order Dtd. 2025-01-28	WRIT BRANCH-1	(Seat No- 31)
137	7714/2025	30.01.2025	WP (C) - 2268/2025	KN SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-01-28	WRIT BRANCH-6	(Seat No- 25)
138	7715/2025	30.01.2025	WP (C) - 1007/2025	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 117)
139	7716/2025	30.01.2025	WP (C) - 1758/2025	KN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-01-28	WRIT BRANCH-6	(Seat No- 25)
140	7717/2025	30.01.2025	WP (C) - 1006/2025	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
141	7718/2025	30.01.2025	WP (C) - 71/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Seat No- 122)
142	7719/2025	30.01.2025	WP (C) - 181/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 114)
143	7720/2025	30.01.2025	WP (C) - 2515/2025	PK MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-01-28		(Seat No- 114)
144	7721/2025	30.01.2025	WP (C) - 961/2025	B P TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Seat No- 114)
145	7722/2025	30.01.2025	WP (C) - 946/2025	RK MAHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Seat No- 114)
146	7723/2025	30.01.2025	WP (C) - 949/2025	A K RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH-3	(Seat No- 13)
147	7724/2025	30.01.2025	WP (C) -	ARUN KU	C.O.	COURT NO.	Order Dtd.		(Seat

			498/2025	SWAIN		5	2025-01-28		No-13)
148	7725/2025	30.01.2025	WP (C) - 1678/2025	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
149	7726/2025	30.01.2025	WP (C) - 852/2025	J K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH-6	(Seat No-24)
150	7727/2025	30.01.2025	WP (C) - 2064/2025	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Seat No-24)
151	7728/2025	30.01.2025	WP (C) - 958/2025	CHINTU SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
152	7729/2025	30.01.2025	WP (C) - 932/2025	CHINTU SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH-4	(Seat No-19)
153	7730/2025	30.01.2025	WP (C) - 549/2025	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH-4	(Seat No-19)
154	7731/2025	30.01.2025	WP (C) - 29872/2024	M DAS	C.O.	COURT NO. 6	Order Dtd. 2025-01-08		(Seat No-19)
155	7732/2025	30.01.2025	WP (C) - 532/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH-8	(Seat No-42)
156	7733/2025	30.01.2025	WP (C) - 920/2025	CHINTU SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
157	7734/2025	30.01.2025	WP (C) - 29872/2024	D SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-01-08		(Seat No-120)
158	7735/2025	30.01.2025	WP (C) - 33/2025	CHINTU SAMAL	C.O.	COURT NO. 5	Order Dtd. 2025-01-28	WRIT BRANCH-1	(Seat No-30)
159	7736/2025	30.01.2025	WP (C) - 324/2025	ARUN KU SAHU	C.O.	COURT NO. 5	Order Dtd. 2025-01-28	WRIT BRANCH-3	(Seat No-28)
160	7738/2025	30.01.2025	WP (C) - 2795/2025	M R SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-01-29		(Seat No-28)
161	7739/2025	30.01.2025	BLAPL-614/2025	S. CHOUDHURY	C.O.	COURT NO. 10	Order Dtd. 2025-01-29		(Seat No-28)
162	7740/2025	30.01.2025	WP (C) - 719/2025	BISWAJIT SAHOO	C.O.	COURT NO. 5	Order Dtd. 2025-03-03	WRIT BRANCH-2	(Seat No-45)
163	7741/2025	30.01.2025	WP (C) - 698/2025	BISWAJIT SAHOO	C.O.	COURT NO. 5	Order Dtd. 2025-03-03	WRIT BRANCH-2	(Seat No-45)
164	7742/2025	30.01.2025	WP (C) -	A K BISWAL	C.O.	COURT NO.	Order Dtd.	WRIT	(Seat

			2479/2025			6	2025-01-28	BRANCH-4	No-27)
165	7744/2025	30.01.2025	WP (C) - 2435/2025	A K BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-01-28		(Seat No-27)
166	7745/2025	30.01.2025	WP (C) - 2431/2025	A K BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-01-28		(Seat No-27)
167	7746/2025	30.01.2025	WP (C) - 2430/2025	A K BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-01-28		(Seat No-27)
168	7747/2025	30.01.2025	WP (C) - 30744/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 14	Order Dtd. 2025-01-28		(Seat No-27)
169	7748/2025	30.01.2025	WP (C) - 1296/2025	K C MAJHI	C.O.	COURT NO. 6	Order Dtd. 2025-01-28	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
170	7749/2025	30.01.2025	WP (C) - 2455/2025	K C MAJHI	C.O.	COURT NO. 6	Order Dtd. 2025-01-28		(Seat No-101)
171	7752/2025	30.01.2025	WP (C) - 14454/2022	S JENA	C.O.	COURT NO. 1	Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
172	7754/2025	30.01.2025	CRLA-398/2014	H K BHOL	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-1)
173	7756/2025	30.01.2025	WP (C) - 425/2025	J K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2025-01-28		(Seat No-1)
174	7757/2025	30.01.2025	WP (C) - 2610/2025	P BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-01-29		(Seat No-1)
175	7758/2025	30.01.2025	CRLMC-3447/2024	A KUMAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-22		(Seat No-1)
176	7759/2025	30.01.2025	CRLMC-3709/2024	A PATI	C.O.	COURT NO. 15	Order Dtd. 2024-12-16		(Seat No-1)
177	7760/2025	30.01.2025	CRLMC-4775/2024	D SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-02-19		(Seat No-1)
178	7761/2025	30.01.2025	CRLMC-4777/2024	S K ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Seat No-1)
179	7762/2025	30.01.2025	CRLMC-238/2025	HEMANTA KU. TRIPATHY	C.O.	COURT NO. 15	Order Dtd. 2025-03-12	CRIMINAL MISC	(Seat No-2)
180	7764/2025	30.01.2025	CRLMC-235/2025	J P KAR	C.O.	COURT NO. 15	Order Dtd. 2025-01-29		(Seat No-2)
181	7765/2025	30.01.2025	CRLMC-261/2025	B S SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-01-29		(Seat No-2)
182	7766/2025	30.01.2025	CRLMC-303/2025	R K SARANGI	C.O.	COURT NO. 15	Order Dtd. 2025-01-29	CRIMINAL MISC	(Seat No-7)
183	7767/2025	30.01.2025	CRLMC-353/2025	J P KAR	C.O.	COURT NO. 15	Order Dtd. 2025-01-29		(Seat No-7)
184	7768/2025	30.01.2025	CRLMC-355/2025	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-29		(Seat No-7)
185	7769/2025	30.01.2025	FAO-	S R OJHA	C.O.	COURT NO.	Order Dtd.		(Seat

			539/2024			15	2025-01-29		No-7)
186	7770/2025	30.01.2025	BLAPL-311/2025	SUMIT SEKHAR PATTANAIAK	C.O.	COURT NO. 10	Order Dtd. 2025-01-29		(Seat No-7)
187	7771/2025	30.01.2025	FAO-539/2024	R K DEHURY	C.O.	COURT NO. 15	Order Dtd. 2025-01-29		(Seat No-7)
188	7772/2025	30.01.2025	BLAPL-582/2025	A SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01-28	BAIL-2	(Seat No-16)
189	7773/2025	30.01.2025	CRLA-98/2025	M K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Seat No-16)
190	7774/2025	30.01.2025	BLAPL-13110/2024	UP BAG	C.O.	COURT NO. 10	Order Dtd. 2025-01-28		(Seat No-16)
191	7775/2025	30.01.2025	CRLMP-69/2025	T R DAS	C.O.	COURT NO. 3	Order Dtd. 2025-02-18		(Seat No-16)
192	7776/2025	30.01.2025	BLAPL-8189/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	BAIL-1	(Seat No-5)
193	7777/2025	30.01.2025	WP (C) - 29112/2024	A K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-01-29		(Seat No-5)
194	7778/2025	30.01.2025	BLAPL-627/2025	N PODDAR	C.O.	COURT NO. 10	Order Dtd. 2025-01-29		(Seat No-5)
195	7779/2025	30.01.2025	WP (C) - 29215/2024	A K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-01-29		(Seat No-5)
196	7780/2025	30.01.2025	BLAPL-608/2025	G SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01-29		(Seat No-5)
197	7781/2025	30.01.2025	BLAPL-610/2025	G SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01-29		(Seat No-5)
198	7782/2025	30.01.2025	WP (C) - 1441/2025	S NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-01-29		(Seat No-5)
199	7783/2025	30.01.2025	BLAPL-142/2025	CR NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-01-27		(Seat No-5)
200	7784/2025	30.01.2025	WP (C) - 27926/2024	J C BARAL	C.O.	COURT NO. 25	Order Dtd. 2025-02-17		(Seat No-5)
201	7785/2025	30.01.2025	BLAPL-11369/2024	M BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Seat No-5)
202	7786/2025	30.01.2025	WP (C) - 26628/2024	G JAYSINGH	C.O.	COURT NO. 20	Order Dtd. 2025-03-04		(Seat No-5)
203	7787/2025	30.01.2025	WP (C) - 2869/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-29		(Seat No-5)
204	7789/2025	30.01.2025	WP (C) - 2867/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-29	WRIT BRANCH-2	(Seat No-6)
205	7790/2025	30.01.2025	WP (C) - 2861/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-29	WRIT BRANCH-3	(Seat No-11)
206	7791/2025	30.01.2025	BLAPL-242/2025	SK DASH	C.O.	COURT NO. 10	Order Dtd. 2025-01-29	BAIL-1	(Seat No-5)
207	7792/2025	30.01.2025	WP (C) - 2860/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)

208	7793/2025	30.01.2025	BLAPL-335/2025	MN MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01-27		(Seat No-110)
209	7794/2025	30.01.2025	WP (C) - 2858/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
210	7795/2025	30.01.2025	BLAPL-12495/2024	B.N.SAHU	C.O.	COURT NO. 21	Order Dtd. 2025-01-29		(Seat No-111)
211	7796/2025	30.01.2025	WP (C) - 2857/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-29	WRIT BRANCH-1	(Seat No-2)
212	7798/2025	30.01.2025	WP (C) - 2855/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-29	WRIT BRANCH-2	(Seat No-6)
213	7799/2025	30.01.2025	WP (C) - 2853/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
214	7800/2025	30.01.2025	WP (C) - 2852/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-29	WRIT BRANCH-3	(Seat No-11)
215	7801/2025	30.01.2025	WP (C) - 2851/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-29		(Seat No-11)
216	7802/2025	30.01.2025	WP (C) - 2850/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-29	WRIT BRANCH-3	(Seat No-11)
217	7804/2025	30.01.2025	WP (C) - 2829/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-29	WRIT BRANCH-2	(Seat No-6)
218	7805/2025	30.01.2025	WP (C) - 2804/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-29		(Seat No-6)
219	7806/2025	30.01.2025	RVWPET-185/2024	B K PATI	C.O.	COURT NO. 6	Order Dtd. 2025-01-08		(Seat No-6)
220	7807/2025	30.01.2025	WP (C) - 29020/2024	P K BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-01-29		(Seat No-6)
221	7808/2025	30.01.2025	WP (C) - 15724/2024	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
222	7810/2025	30.01.2025	WP (C) - 25792/2024	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2025-01-29		(Seat No-101)
223	7811/2025	30.01.2025	WP (C) - 25868/2024	U P BAG	C.O.	COURT NO. 1	Order Dtd. 2025-01-29		(Seat No-101)
224	7812/2025	30.01.2025	WP (C) - 26047/2024	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2025-01-29		(Seat No-101)
225	7813/2025	30.01.2025	WP (C) - 2725/2025	G JAYSINGH	C.O.	COURT NO. 1	Order Dtd. 2025-01-29		(Seat No-101)
226	7814/2025	30.01.2025	WP (C) - 31573/2024	P K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-02-12	WRIT BRANCH	(Seat No-

								(DIVISION BENCH-1)	106)
227	7815/2025	30.01.2025	WP (C) - 30147/2024	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-29	WRIT BRANCH-5	(Seat No-32)
228	7816/2025	30.01.2025	ABLAPL-9762/2020	L K SAHOO	C.O.	COURT NO. 5	Order Dtd. 2025-01-29	CRIMINAL MISC	(Seat No-12)
229	7818/2025	30.01.2025	WP (C) - 26710/2024	A SAHOO	C.O.	COURT NO. 25	Order Dtd. 2024-11-12		(Seat No-12)
230	7819/2025	30.01.2025	ABLAPL-5198/2024	PK MISHRA	C.O.	COURT NO. 5	Order Dtd. 2025-01-29		(Seat No-12)
231	7820/2025	30.01.2025	ABLAPL-1376/2024	SK BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-01-29		(Seat No-12)
232	7821/2025	30.01.2025	ABLAPL-4326/2024	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2025-01-29		(Seat No-12)
233	7822/2025	30.01.2025	ABLAPL-4326/2024	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2025-01-29		(Seat No-12)
234	7823/2025	30.01.2025	ABLAPL-13414/2024	SARBESWAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-1	(Seat No-3)
235	7824/2025	30.01.2025	ABLAPL-12832/2024	SARBESWAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	BAIL-1	(Seat No-6)
236	7825/2025	30.01.2025	ABLAPL-14555/2024	SARBESWAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20	BAIL-2	(Seat No-9)
237	7826/2025	30.01.2025	ABLAPL-800/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Seat No-9)
238	7827/2025	30.01.2025	ABLAPL-795/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Seat No-9)
239	7828/2025	30.01.2025	ABLAPL-797/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	BAIL-1	(Seat No-3)
240	7829/2025	30.01.2025	BLAPL-12176/2024	JADUNATH PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2025-01-28	BAIL-2	(Seat No-9)
241	7830/2025	30.01.2025	BLAPL-589/2025	H. K. PATRA	C.O.	COURT NO. 10	Order Dtd. 2025-01-28		(Seat No-9)
242	7831/2025	30.01.2025	BLAPL-621/2025	JADUNATH PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2025-01-29		(Seat No-9)
243	7832/2025	30.01.2025	BLAPL-10852/2024	A. K. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-01-29	BAIL-2	(Seat No-10)
244	7833/2025	30.01.2025	BLAPL-7659/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	BAIL-1	(Seat No-5)
245	7834/2025	30.01.2025	BLAPL-242/2025	M. R. BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-01-27	BAIL-1	(Seat No-5)
246	7835/2025	30.01.2025	BLAPL-629/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2025-01-29	BAIL-2	(Seat No-7)
247	7836/2025	30.01.2025	BLAPL-362/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2025-01-29		(Seat No-7)

248	7842/2025	30.01.2025	TRP (C) - 168/2017	S K SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01-24		(Seat No-7)
249	7844/2025	30.01.2025	WP (C) - 14454/2022	D K JENA	C.O.	COURT NO. 1	Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
250	7845/2025	30.01.2025	WP (C) - 3112/2022	D K JENA	C.O.	COURT NO. 1	Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 107)
251	7848/2025	30.01.2025	WP (C) - 8676/2022	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
252	7849/2025	30.01.2025	MATA- 5/2020	P K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	FIRST APPEAL	(Seat No-1)
253	7850/2025	30.01.2025	MATA- 5/2020	P K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	FIRST APPEAL	(Seat No-1)
254	7852/2025	30.01.2025	WP (C) - 273/2025	S P PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-01-29		(Seat No-1)
255	7853/2025	30.01.2025	WP (C) - 1242/2025	J P KAR	C.O.	COURT NO. 21	Order Dtd. 2025-01-29	WRIT BRANCH-6	(Seat No- 24)
256	7854/2025	30.01.2025	WP (C) - 1420/2025	L BHOI	C.O.	COURT NO. 21	Order Dtd. 2025-01-29	WRIT BRANCH-7	(Seat No- 10)
257	7855/2025	30.01.2025	WP (C) - 1461/2025	A MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-03-03	WRIT BRANCH-7	(Seat No- 10)
258	7856/2025	30.01.2025	WP (C) - 1921/2025	D SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-03-04		(Seat No- 10)
259	7858/2025	30.01.2025	WP (C) - 2488/2025	G N BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-03-04	WRIT BRANCH-7	(Seat No-5)
260	7859/2025	30.01.2025	ABLAPL- 653/2025	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29	BAIL-1	(Seat No- 14)
261	7860/2025	30.01.2025	WP (C) - 11554/2024	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 23	Order Dtd. 2025-03-06	WRIT BRANCH-6	(Seat No- 16)
262	7861/2025	30.01.2025	ABLAPL- 651/2025	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Seat No- 16)
263	7862/2025	30.01.2025	CRP- 23/2024	H K PANDA	C.O.	COURT NO. 14	Order Dtd. 2025-01-29	CIVIL REVISION	(Seat No-5)
264	7863/2025	30.01.2025	ABLAPL- 111/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07	BAIL-2	(Seat No- 11)
265	7864/2025	30.01.2025	ABLAPL- 874/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Seat No- 11)
266	7865/2025	30.01.2025	CRP- 23/2024	S K MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025-01-29	CIVIL REVISION	(Seat No-5)

267	7866/2025	30.01.2025	BLAPL-597/2025	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2025-01-28		(Seat No-5)
268	7867/2025	30.01.2025	CRP-3/2025	S K SAMIM	C.O.	COURT NO. 21	Order Dtd. 2025-02-18	CIVIL REVISION	(Seat No-5)
269	7869/2025	30.01.2025	WP (C) - 16765/2019	U P BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-02-24	WRIT BRANCH-7	(Seat No-18)
270	7871/2025	30.01.2025	WP (C) - 16237/2019	U P BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-02-24	WRIT BRANCH-1	(Seat No-4)
271	7872/2025	30.01.2025	WP (C) - 1546/2025	S K NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01-28		(Seat No-4)
272	7874/2025	30.01.2025	WP (C) - 1546/2025	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-28		(Seat No-4)
273	7875/2025	30.01.2025	BLAPL-13047/2024	A K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01-29		(Seat No-4)
274	7876/2025	30.01.2025	WP (C) - 1612/2025	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	WRIT BRANCH-1	(Seat No-31)
275	7877/2025	30.01.2025	WP (C) - 1613/2025	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	WRIT BRANCH-3	(Seat No-28)
276	7878/2025	30.01.2025	WP (C) - 1615/2025	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	WRIT BRANCH-1	(Seat No-31)
277	7879/2025	30.01.2025	WP (C) - 1616/2025	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
278	7880/2025	30.01.2025	BLAPL-5879/2024	G K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18		(Seat No-123)
279	7881/2025	30.01.2025	BLAPL-13106/2024	U P BAG	C.O.	COURT NO. 10	Order Dtd. 2025-01-28	BAIL-2	(Seat No-12)
280	7882/2025	30.01.2025	WP (C) - 1617/2025	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	WRIT BRANCH-8	(Seat No-43)
281	7884/2025	30.01.2025	ABLAPL-877/2025	MANORANJAN PADHI	C.O.	COURT NO. 17	Order Dtd. 2025-02-10		(Seat No-43)
282	7885/2025	30.01.2025	WP (C) - 1618/2025	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	WRIT BRANCH-3	(Seat No-28)
283	7886/2025	30.01.2025	ABLAPL-878/2025	RAHUL SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-02-25		(Seat No-28)
284	7888/2025	30.01.2025	ABLAPL-880/2025	RAHUL SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-01-29	BAIL-2	(Seat No-9)
285	7889/2025	30.01.2025	BLAPL-12068/2023	M DAS	C.O.	COURT NO. 8	Order Dtd. 2025-04-25	BAIL-2	(Seat No-9)
286	7890/2025	30.01.2025	ABLAPL-6361/2024	R K PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-19	BAIL-1	(Seat No-4)
287	7891/2025	30.01.2025	RSA-	S BARIK	C.O.	COURT NO.	Order Dtd.	SECOND	(Seat

			181/2023			23	2025-02-24	APPEAL	No-5)
288	7892/2025	30.01.2025	ABLAPL-649/2025	B C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-29		(Seat No-5)
289	7896/2025	30.01.2025	RSA-337/2010	P BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-01-17	SECOND APPEAL	(Seat No-3)
290	7897/2025	30.01.2025	ABLAPL-841/2025	B P BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2	(Seat No-10)
291	7898/2025	30.01.2025	WP (C) - 33204/2024	P K BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-03-04	WRIT BRANCH-5	(Seat No-20)
292	7900/2025	30.01.2025	SA-5/1995	J P KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-28	SECOND APPEAL	(Seat No-4)
293	7905/2025	30.01.2025	ARBP-85/2023	K N SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-10-23	M.J.C.	(Seat No-1)
294	7909/2025	30.01.2025	CRLMC-3499/2024	DEBASHIS MITRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-20		(Seat No-1)
295	7910/2025	30.01.2025	WP (C) - 14454/2022	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
296	7914/2025	30.01.2025	WP (C) - 22679/2024	J. P. KAR	C.O.	COURT NO. 25	Order Dtd. 5000-01-01		(Seat No-104)
297	7917/2025	30.01.2025	WP (C) - 1819/2025	DIGAMBAR SETHI	C.O.	COURT NO. 5	Order Dtd. 2025-03-03	WRIT BRANCH-3	(Seat No-28)
298	7919/2025	30.01.2025	WP (C) - 194/2025	M N MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2025-01-28	WRIT BRANCH-7	(Seat No-44)
299	7920/2025	30.01.2025	WP (C) - 2037/2025	S BISWAL	C.O.	COURT NO. 5	Order Dtd. 2025-03-10		(Seat No-44)
300	7921/2025	30.01.2025	WP (C) - 308/2025	J K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2025-01-28		(Seat No-44)
301	7922/2025	30.01.2025	WP (C) - 2605/2025	B MISHRA	C.O.	COURT NO. 5	Order Dtd. 2025-01-28	WRIT BRANCH-2	(Seat No-6)
302	7923/2025	30.01.2025	WP (C) - 2652/2025	S K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-02-13	WRIT BRANCH-2	(Seat No-6)
303	7924/2025	30.01.2025	WP (C) - 1890/2025	G D MALLICK	C.O.	COURT NO. 10	Order Dtd. 2025-01-28		(Seat No-6)
304	7925/2025	30.01.2025	TRP (C) - 263/2024	S K PARDHI	C.O.	COURT NO. 12	Order Dtd. 2025-03-12		(Seat No-6)
305	7926/2025	30.01.2025	WP (C) - 2937/2025	D D MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-01-29		(Seat No-6)
306	7927/2025	30.01.2025	WP (C) - 2363/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-25		(Seat No-6)
307	7929/2025	30.01.2025	WP (C) - 2308/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-28		(Seat No-6)
308	7931/2025	30.01.2025	WP (C) -	P K JENA	C.O.	COURT NO.	Order Dtd.	WRIT	(Seat

			1066/2025			2 OLD	2025-01-28	BRANCH-5	No-20)
309	7932/2025	30.01.2025	WP (C) - 1674/2025	B K PARDHI	C.O.	COURT NO. 12	Order Dtd. 2025-01-24	WRIT BRANCH-1	(Seat No-31)
310	7933/2025	30.01.2025	WP (C) - 2643/2025	S R PANI	C.O.	COURT NO. 20	Order Dtd. 2025-02-11	WRIT BRANCH-2	(Seat No-6)
311	7934/2025	30.01.2025	ABLAPL-13956/2024	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Seat No-6)
312	7938/2025	30.01.2025	CRLA-1344/2024	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Seat No-6)
313	7939/2025	30.01.2025	WP (C) - 28805/2022	P BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-24	WRIT BRANCH-8	(Seat No-39)
314	7940/2025	30.01.2025	WP (C) - 29147/2022	G.K.NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24	WRIT BRANCH-3	(Seat No-12)
315	7941/2025	30.01.2025	WP (C) - 29151/2022	G K NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24	WRIT BRANCH-3	(Seat No-12)
316	7942/2025	30.01.2025	CONTC-5149/2024	M R BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-29	CONTEMPT	(Seat No-6)
317	7943/2025	30.01.2025	CONTC-7880/2024	N K ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-01-29		(Seat No-6)
318	7944/2025	30.01.2025	CONTC-7794/2024	N K ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-01-29		(Seat No-6)
319	7945/2025	30.01.2025	WP (C) - 3461/2019	M NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-29	WRIT BRANCH-2	(Seat No-9)
320	7946/2025	30.01.2025	WP (C) - 40401/2021	P C DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-29	WRIT BRANCH-6	(Seat No-26)
321	7947/2025	30.01.2025	WP (C) - 2734/2019	M NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-29	WRIT BRANCH-4	(Seat No-19)
322	7948/2025	30.01.2025	CONTC (CP) - 450/2017	B SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-01-29	OA Branch	(Seat No-1)
323	7949/2025	30.01.2025	WP (C) - 22350/2017	G SUNDAR	C.O.	COURT NO. 1	Order Dtd. 2017-11-09	WRIT BRANCH-1	(Seat No-30)
324	7950/2025	30.01.2025	WP (C) - 22358/2017	G SUNDAR	C.O.	COURT NO. 25	Order Dtd. 2024-09-23	WRIT BRANCH-1	(Seat No-30)
325	7951/2025	30.01.2025	WP (C) - 2202/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-29	WRIT BRANCH-1	(Seat No-2)
326	7952/2025	30.01.2025	WP (C) - 1644/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
327	7953/2025	30.01.2025	WP (C) - 1689/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
328	7954/2025	30.01.2025	WP (C) -	S K RATH	C.O.	COURT NO.	Order Dtd.	WRIT	(Seat

			1660/2025			25	2025-01-29	BRANCH-2	No-34)
329	7955/2025	30.01.2025	WP (C) - 2280/2025	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01-29		(Seat No-34)
330	7956/2025	30.01.2025	WP (C) - 2181/2025	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01-29		(Seat No-34)
331	7957/2025	30.01.2025	WP (C) - 7418/2016	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-01-27	WRIT BRANCH-2	(Seat No-34)
332	7958/2025	30.01.2025	WP (C) - 2474/2025	N CH SINHA	C.O.	COURT NO. 25	Order Dtd. 2025-01-29	WRIT BRANCH-6	(Seat No-25)
333	7959/2025	30.01.2025	WP (C) - 33161/2024	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01-29		(Seat No-25)
334	7960/2025	30.01.2025	CONTC-4449/2024	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01-29		(Seat No-25)
335	7961/2025	30.01.2025	WP (C) - 5184/2024	M R BARIK	C.O.	COURT NO. 25	Order Dtd. 2024-03-06	WRIT BRANCH-6	(Seat No-36)
336	7962/2025	30.01.2025	CONTC-5176/2024	M R BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-29		(Seat No-36)
337	7963/2025	30.01.2025	CONTC-5150/2024	M R BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-29	CONTEMPT	(Seat No-6)
338	7964/2025	30.01.2025	CONTC-5183/2024	M R BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-29		(Seat No-6)
339	7965/2025	30.01.2025	CONTC-5182/2024	M R BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-29		(Seat No-6)
340	7966/2025	30.01.2025	ABLAPL-689/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-6)
341	7967/2025	30.01.2025	CONTC-8188/2024	N K ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-01-29		(Seat No-6)
342	7968/2025	30.01.2025	ABLAPL-687/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-1	(Seat No-15)
343	7969/2025	30.01.2025	CONTC-6701/2024	G C BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-29		(Seat No-15)
344	7970/2025	30.01.2025	ABLAPL-683/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-15)
345	7971/2025	30.01.2025	ABLAPL-675/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-15)
346	7972/2025	30.01.2025	WP (C) - 1361/2025	G JAYSINGH	C.O.	COURT NO. 9	Order Dtd. 9999-12-31		(Seat No-15)
347	7973/2025	30.01.2025	ABLAPL-674/2025	B BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-1	(Seat No-

									14)
348	7974/2025	30.01.2025	WP (C) - 1856/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 9	Order Dtd. 2025-01-29		(Seat No- 14)
349	7975/2025	30.01.2025	ABLAPL- 673/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No- 14)
350	7976/2025	30.01.2025	WP (C) - 1860/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 9	Order Dtd. 2025-01-29	WRIT BRANCH-8	(Seat No- 39)
351	7977/2025	30.01.2025	WP (C) - 1861/2025	S BHUYAN	C.O.	COURT NO. 9	Order Dtd. 2025-02-26		(Seat No- 39)
352	7978/2025	30.01.2025	ABLAPL- 666/2025	SN GAYA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No- 39)
353	7979/2025	30.01.2025	ABLAPL- 691/2025	A PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28	BAIL-1	(Seat No- 13)
354	7980/2025	30.01.2025	WP (C) - 970/2025	H K MOHANTA	C.O.	COURT NO. 9	Order Dtd. 2025-02-19		(Seat No- 13)
355	7983/2025	30.01.2025	WP (C) - 1427/2025	A. K. SRICHANDAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Seat No- 13)
356	7984/2025	30.01.2025	WP (C) - 1424/2025	A. K. SRICHANDAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-28		(Seat No- 13)
357	7986/2025	30.01.2025	ABLAPL- 670/2025	AMARESH DAS	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No- 13)
358	7988/2025	30.01.2025	ABLAPL- 681/2025	AK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No- 13)
359	7989/2025	30.01.2025	ABLAPL- 688/2025	AK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No- 13)
360	7990/2025	30.01.2025	ABLAPL- 685/2025	AK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No- 13)
361	7991/2025	30.01.2025	ABLAPL- 686/2025	AK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No- 13)
362	7992/2025	30.01.2025	BLAPL- 157/2024	MADAN DAS	C.O.	COURT NO. 8	Order Dtd. 2025-01-28	BAIL-2	(Seat No-8)
363	7993/2025	30.01.2025	BLAPL- 4647/2024	M NAIK	C.O.	COURT NO. 12	Order Dtd. 2025-01-24		(Seat No-8)
364	7994/2025	30.01.2025	ABLAPL- 672/2025	RB MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-01-28		(Seat No-8)
365	7508/2025	30.01.2025	CRLREV- 633/2011	SOUMYAKANTA TRIPATHY	GENERAL		Order Dtd. 2024-03-05	CRIMINAL REVISION	(Seat No-5)
366	7509/2025	30.01.2025	BLAPL- 10991/2024	SOUMYAKANTA TRIPATHY	GENERAL		Order Dtd. 2025-01-28	BAIL-2	(Seat No-7)

367	7510/2025	30.01.2025	CMP-822/2023	JAYADEV BHOI	GENERAL		Order Dtd. 2023-09-25	WRIT BRANCH-5	(Seat No-53)
368	7511/2025	30.01.2025	WP (C) - 20243/2024	MANAS PATI	GENERAL		Order Dtd. 2025-01-29		(Seat No-53)
369	7512/2025	30.01.2025	WP (C) - 2451/2025	MANAS PATI	GENERAL		Order Dtd. 2025-01-28	WRIT BRANCH-7	(Seat No-44)
370	7516/2025	30.01.2025	BLAPL-335/2025	RAJUKUMAR SATAPATHY	GENERAL		Entire Document		(Seat No-44)
371	7518/2025	30.01.2025	BLAPL-10884/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2025-01-29		(Seat No-44)
372	7530/2025	30.01.2025	FA-186/1973	JYOTI RANJAN NAYAK	GENERAL		Entire Document		(Seat No-44)
373	7534/2025	30.01.2025	ABLAPL-853/2025	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2025-01-29		(Seat No-44)
374	7535/2025	30.01.2025	BLAPL-242/2025	RAJUKUMAR SATAPATHY	GENERAL		Order Dtd. 2025-01-27	BAIL-1	(Seat No-5)
375	7543/2025	30.01.2025	CRLREV-555/2023	MAHESWAR JATI ADVOCATE	GENERAL		Order Dtd. 2025-01-29	CRIMINAL REVISION	(Seat No-5)
376	7544/2025	30.01.2025	CONTC-7523/2024	MANAS PATI	GENERAL		Order Dtd. 2025-01-29	CONTEMPT	(Seat No-2)
377	7548/2025	30.01.2025	BLAPL-12756/2024	SOUMYAKANTA TRIPATHY	GENERAL		Order Dtd. 2025-01-29	BAIL-1	(Seat No-4)
378	7552/2025	30.01.2025	WP (C) - 10294/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-2	(Seat No-6)
379	7567/2025	30.01.2025	WA-142/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-05-03	WRIT APPEAL	(Seat No-4)
380	7574/2025	30.01.2025	WPC (OA) - 753/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-22	OA Branch	(Seat No-1)
381	7670/2025	30.01.2025	CRLMC-1447/2024	SNEHASHIS BEHERA	GENERAL		Order Dtd. 2024-08-14	CRIMINAL MISC	(Seat No-3)
382	7673/2025	30.01.2025	BLAPL-11645/2024	BADAL KUMAR BEHERA	GENERAL		Order Dtd. 2025-01-30		(Seat No-3)
383	7674/2025	30.01.2025	CRLMC-1447/2024	SNEHASHIS BEHERA	GENERAL		Order Dtd. 2025-01-08	CRIMINAL MISC	(Seat No-3)
384	7675/2025	30.01.2025	BLAPL-11645/2024	BADAL KUMAR BEHERA	GENERAL		Order Dtd. 2025-01-22		(Seat No-3)
385	7682/2025	30.01.2025	CONTC-2169/2024	ABHIJIT DASH	GENERAL		Order Dtd. 2024-11-08	CONTEMPT	(Seat No-2)
386	7707/2025	30.01.2025	WP (C) - 25515/2024	SWADHIN KESARI SINGH	GENERAL		Order Dtd. 2025-01-16		(Seat No-2)
387	7737/2025	30.01.2025	RPFAM-289/2023	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-01-29	FIRST APPEAL	(Seat No-5)
388	7743/2025	30.01.2025	WP (C) - 12273/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-7	(Seat No-

									18)
389	7750/2025	30.01.2025	WP (C) - 21064/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-03		(Seat No- 18)
390	7751/2025	30.01.2025	WP (C) - 15124/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-05-15	WRIT BRANCH-1	(Seat No-4)
391	7753/2025	30.01.2025	WP (C) - 17611/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-07	WRIT BRANCH-2	(Seat No-7)
392	7755/2025	30.01.2025	WP (C) - 32538/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-01-29	WRIT BRANCH-7	(Seat No-5)
393	7763/2025	30.01.2025	CONTC- 5041/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-01-29	CONTEMPT	(Seat No-1)
394	7788/2025	30.01.2025	WP (C) - 3112/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 107)
395	7797/2025	30.01.2025	WP (C) - 14454/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
396	7803/2025	30.01.2025	WP (C) - 6139/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-28	WRIT BRANCH-1	(Seat No-3)
397	7809/2025	30.01.2025	WP (C) - 1828/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-05	WRIT BRANCH-1	(Seat No-2)
398	7817/2025	30.01.2025	WP (C) - 510/2025	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-01-29	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 115)
399	7837/2025	30.01.2025	WP (C) - 24306/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-04	WRIT BRANCH-5	(Seat No- 22)
400	7838/2025	30.01.2025	WP (C) - 27751/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-17		(Seat No- 22)
401	7839/2025	30.01.2025	WP (C) - 18110/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-15	WRIT BRANCH-4	(Seat No- 37)
402	7840/2025	30.01.2025	WP (C) - 2659/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-28	WRIT BRANCH-8	(Seat No- 43)
403	7841/2025	30.01.2025	WP (C) - 13882/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-12	WRIT BRANCH-2	(Seat No-6)
404	7843/2025	30.01.2025	ABLAPL- 14448/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-01-28		(Seat No-6)
405	7846/2025	30.01.2025	WP (C) - 26483/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-17		(Seat No-6)
406	7847/2025	30.01.2025	WP (C) - 10494/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-01	WRIT BRANCH-1	(Seat No-2)
407	7851/2025	30.01.2025	WP (C) - 35139/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-21	WRIT BRANCH-4	(Seat No- 17)
408	7857/2025	30.01.2025	WP (C) - 12559/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-7	(Seat No-

									48)
409	7868/2025	30.01.2025	WP (C) - 20709/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-06		(Seat No- 48)
410	7870/2025	30.01.2025	WP (C) - 18996/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-16		(Seat No- 48)
411	7873/2025	30.01.2025	WP (C) - 11918/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-8	(Seat No- 39)
412	7883/2025	30.01.2025	WP (C) - 18263/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-15	WRIT BRANCH-5	(Seat No- 32)
413	7887/2025	30.01.2025	WP (C) - 20945/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-06		(Seat No- 32)
414	7893/2025	30.01.2025	WP (C) - 20707/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-06		(Seat No- 32)
415	7894/2025	30.01.2025	WP (C) - 7078/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-28	WRIT BRANCH-7	(Seat No- 18)
416	7895/2025	30.01.2025	WP (C) - 14671/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-23	WRIT BRANCH-4	(Seat No- 38)
417	7899/2025	30.01.2025	WP (C) - 15587/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-02	WRIT BRANCH-3	(Seat No- 33)
418	7901/2025	30.01.2025	WP (C) - 42585/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-16	WRIT BRANCH-6	(Seat No- 25)
419	7902/2025	30.01.2025	ABLAPL- 725/2025	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2025-01-28		(Seat No- 25)
420	7903/2025	30.01.2025	BLAPL- 97/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-01-29	BAIL-2	(Seat No- 18)
421	7904/2025	30.01.2025	ABLAPL- 733/2025	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2025-01-28	BAIL-2	(Seat No-7)
422	7906/2025	30.01.2025	WP (C) - 6256/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-03-06	WRIT BRANCH-4	(Seat No- 19)
423	7907/2025	30.01.2025	BLAPL- 9975/2024	MAHESWAR JATI	GENERAL		Order Dtd. 2024-12-17		(Seat No- 19)
424	7908/2025	30.01.2025	WP (C) - 8973/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-10-19	WRIT BRANCH-6	(Seat No- 24)
425	7911/2025	30.01.2025	BLAPL- 9975/2024	MAHESWAR JATI ADVOCATE	GENERAL		Order Dtd. 2025-01-30		(Seat No- 24)
426	7912/2025	30.01.2025	ABLAPL- 826/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-01-29	BAIL-2	(Seat No-

									17)
427	7913/2025	30.01.2025	ABLAPL-690/2025	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2025-01-28		(Seat No-17)
428	7915/2025	30.01.2025	WP (C) - 32269/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-01-29	WRIT BRANCH-4	(Seat No-17)
429	7916/2025	30.01.2025	CRLREV-40/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-01-29		(Seat No-17)
430	7918/2025	30.01.2025	WP (C) - 32070/2023	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-01-29	WRIT BRANCH-2	(Seat No-9)
431	7937/2025	30.01.2025	WP (C) - 16778/2021	MANAS PATI	GENERAL		Judgement Dtd. 2025-01-30	WRIT BRANCH-5	(Seat No-32)
432	7981/2025	30.01.2025	WP (C) - 338/2008	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
433	7982/2025	30.01.2025	ABLAPL-927/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-01-30		(Seat No-120)
434	7985/2025	30.01.2025	WP (C) - 8791/2018	BIRAJ KUMAR DAS	GENERAL		Entire Brief	WRIT BRANCH-5	(Seat No-23)
435	7520/2025	30.01.2025	BLAPL-580/2025	SARBESWAR SAHOO	GENERAL		Order Dtd. 2025-01-29		(Seat No-23)
436	7536/2025	30.01.2025	RVWPET-24/2009	D MALLICK	GENERAL				(Seat No-23)
437	7568/2025	30.01.2025	RSA-473/2004	J R NAYAK	GENERAL			SECOND APPEAL	(Seat No-2)
438	7570/2025	30.01.2025	FA-186/1973	J R NAYAK	GENERAL				(Seat No-2)
439	7576/2025	30.01.2025	WP (C) - 909/2025	A K MANTRY	GENERAL			WRIT BRANCH-5	(Seat No-20)
440	7581/2025	30.01.2025	WP (C) - 926/2025	A K MANTRY	GENERAL			WRIT BRANCH-8	(Seat No-43)
441	7583/2025	30.01.2025	WP (C) - 907/2025	A K MANTRY	GENERAL			WRIT BRANCH-8	(Seat No-43)
442	7586/2025	30.01.2025	WP (C) - 925/2025	A K MANTRY	GENERAL			WRIT BRANCH-5	(Seat No-20)
443	7588/2025	30.01.2025	WP (C) - 5377/2010	R ROUT	GENERAL				(Seat No-20)
444	7593/2025	30.01.2025	WP (C) - 18433/2014	Y DAS	GENERAL			WRIT BRANCH-7	(Seat No-48)

445	7605/2025	30.01.2025	WP (C) - 5205/2021	B BEHERA	GENERAL			WRIT BRANCH-5	(Seat No- 47)
446	7607/2025	30.01.2025	WP (C) - 5207/2021	B BEHERA	GENERAL			WRIT BRANCH-5	(Seat No- 47)
447	7609/2025	30.01.2025	ABLAPL- 9992/2021	S C BISWAL	GENERAL			CRIMINAL MISC	(Seat No- 14)
448	7612/2025	30.01.2025	BLAPL- 6975/2022	B BEHERA	GENERAL			CRIMINAL MISC	(Seat No- 14)
449	7616/2025	30.01.2025	CRLMC- 4696/2024	P K BARIK	GENERAL				(Seat No- 14)
450	7627/2025	30.01.2025	CRLMC- 2825/2023	A K JATI	GENERAL			CRIMINAL MISC	(Seat No-1)
451	7630/2025	30.01.2025	WP (C) - 1678/2025	P K MISHRA	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
452	7636/2025	30.01.2025	ABLAPL- 790/2025	K DANG	GENERAL				(Seat No- 104)
453	7640/2025	30.01.2025	WP (C) - 6100/2023	T SWAIN	GENERAL			WRIT BRANCH-2	(Seat No- 34)
454	7645/2025	30.01.2025	WP (C) - 2454/2014	P K DASH	GENERAL			WRIT BRANCH-1	(Seat No-1)
455	7646/2025	30.01.2025	WP (C) - 37810/2021	L D SAHOO	GENERAL			WRIT BRANCH-4	(Seat No- 38)
456	7647/2025	30.01.2025	WP (C) - 6702/2023	A DAS	GENERAL			WRIT BRANCH-2	(Seat No-6)
457	7648/2025	30.01.2025	WP (C) - 32501/2024	SRIKANTA KUMAR MAIKAP	GENERAL		Order Dtd. 2025-01-08		(Seat No-6)
458	7649/2025	30.01.2025	WP (C) - 3488/2014	N SWAIN	GENERAL			WRIT BRANCH-3	(Seat No- 12)
459	7650/2025	30.01.2025	ABLAPL- 13908/2024	J P KAR	GENERAL				(Seat No- 12)
460	7651/2025	30.01.2025	ABLAPL- 594/2025	J P KAR	GENERAL			BAIL-1	(Seat No- 13)
461	7652/2025	30.01.2025	WP (C) - 24144/2024	DR. TAPAN KUMAR PRADHAN	GENERAL				(Seat No- 13)
462	7653/2025	30.01.2025	WP (C) - 23099/2021	D K BEHERA	GENERAL			WRIT BRANCH-4	(Seat No- 37)
463	7654/2025	30.01.2025	WP (C) - 24827/2024	P K MOHANTY	GENERAL				(Seat No-)

									37)
464	7655/2025	30.01.2025	RSA-30/2007	K P MOHANTY	GENERAL				(Seat No-37)
465	7656/2025	30.01.2025	CRMC-4099/2001	M R BADAJENA	GENERAL				(Seat No-37)
466	7657/2025	30.01.2025	ABLAPL-8122/2024	D K JENA	GENERAL				(Seat No-37)
467	7658/2025	30.01.2025	WP (C) - 19024/2022	D K JENA	GENERAL			WRIT BRANCH-4	(Seat No-27)
468	7659/2025	30.01.2025	WP (C) - 497/2019	G B SINGH	GENERAL				(Seat No-27)
469	7660/2025	30.01.2025	WP (C) - 1874/2008	D K MALLICK	GENERAL				(Seat No-27)
470	7661/2025	30.01.2025	WP (C) - 1523/2025	D K MALLICK	GENERAL			WRIT BRANCH-6	(Seat No-25)
471	7662/2025	30.01.2025	OJC-1118/1991	P K MISHRA	GENERAL				(Seat No-25)
472	7663/2025	30.01.2025	CRLA-355/2015	S SATAPATHY	GENERAL			CRIMINAL APPEAL	(Seat No-5)
473	7664/2025	30.01.2025	ABLAPL-709/2025	D K MALLICK	GENERAL				(Seat No-5)
474	7665/2025	30.01.2025	ABLAPL-14808/2024	A SHAKTI	GENERAL				(Seat No-5)
475	7666/2025	30.01.2025	WP (C) - 2547/2025	R K DEHURY	GENERAL				(Seat No-5)
476	7667/2025	30.01.2025	CRMC-3055/2001	M K PANI	GENERAL				(Seat No-5)
477	7669/2025	30.01.2025	WP (C) - 28263/2024	R K NAYAK	GENERAL				(Seat No-5)
478	7671/2025	30.01.2025	ABLAPL-861/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-01-29	BAIL-2	(Seat No-12)
479	7681/2025	30.01.2025	RSA-201/2007	M GIRI	GENERAL			SECOND APPEAL	(Seat No-6)
480	7683/2025	30.01.2025	ABLAPL-767/2025	G R PATRA	GENERAL			BAIL-2	(Seat No-8)
481	7685/2025	30.01.2025	WP (C) - 31822/2024	M R ROUSTRAY	GENERAL			WRIT BRANCH-4	(Seat No-19)
482	7687/2025	30.01.2025	WP (C) - 1307/2025	J C BARAL	GENERAL			WRIT BRANCH-6	(Seat No-24)
483	7928/2025	30.01.2025	WP (C) - 26754/2024	K DANGA	GENERAL		Appealmemo		(Seat No-24)

484	7930/2025	30.01.2025	WP (C) - 13421/2009	K DANGA	GENERAL		Appealmemo	WRIT BRANCH-8	(Seat No- 43)
485	7935/2025	30.01.2025	WP (C) - 1404/2025	N. SAHOO	GENERAL		Order Dtd. 2025-01-28	WRIT BRANCH-8	(Seat No- 43)
486	7936/2025	30.01.2025	WP (C) - 1474/2025	N. SAHOO	GENERAL		Order Dtd. 2025-01-27		(Seat No- 43)
487	7987/2025	30.01.2025	WP (C) - 1641/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2025-01-28	WRIT BRANCH-2	(Seat No- 34)

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